	M/s. Asian Industries Calcutta	M/s. Saptagiri Agridrainage System Calcutta
Tamilnadu	-	310
Andhra Pradesh	372	-
Kerala	186	-
Madras (PO)	-	124
Karnataka	62	-
Vizag (PO)	-	124
Maharashtra	460	428
Madhya Pradesh	372	-
Gujarat	186	-
Kandla (PO)	-	124
Calcutta (PO)	248	156
Bihar	-	310
West Bengal	262	-
NEF	62	124
Orissa	124	-
Total:	5000	1700

[English]

Prices of Cement, Edible Oils and Pulses

1034. SHRI CHIRANJI LAL SHARMA. Will the Minister of FOOD AND SUPPLIES be pleased to state:

(a) the price per bag of cement on 1st December, 1989 and 1st November, 1990; and

(b) the price of edible oils including vegetable ghee and pulses as on 1st December, 1989 and 1st November, 1990?

THE MINISTER OF STATE IN MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN): (a) A statement -I showing the retail prices of Cement for selected centres in December, 1989 and in November 1990 is attached.

(b) A statement - II showing the retail

prices of Edible Oils and Pulses as in the first week of December, 1989 and November,

1990 for selected centres is attached.

STATEMENT - I Retail prices of cement at selected Centres

(Rs. per bag of 50 kg.)

Centres	December 1989	November 1990
Hyderabad	61.00	82.00
Hissar	80.00	95.00
Bijapur	74.00	76.00
Kozhikode	84.00	99 00
Nagpur	73.00	78.00
Bhawanipatna	66.00	82.00
Bhatinda	82.00	102.00
Beawar	75.00	90.00
Agra	70.00	92.00
Kanpur	72.00	92.00
Jalpaiguri	85.00	95.00
Chandigarh	78.00	95.00

Source: Directorate of Economic and statistics, Ministry of Agriculture.

STATEMENT - II

Retail prices of edible oils and pulses at selected Centres

(Rs. Per kg.)

Commodity/Centres	As on	
Edible Oils	1.12.1989	2.11.1990
1	2	3

(Rs. Per kg.)

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Commodity/Centres	As on	
Edible Oils	1.12.1989	2.11.1990
1	2	3
Bombay	28.00	41.00
Lucknow	31.00	42 .00
Groundnut Oil		
Delhi	30.00	40.00
Bombay	26.00	35.00
Madras	24.50	33.00
Hyderabad	23.40	32.40
Mustard Oil		
Delhi	22.00	30.00
Bombay	28.00	33.00
Calcutta	22.00	34.00
Madras	26.00	38.00
Coconut Oil		
Delhi	40.00	46.00
Bombay	35.00	39.00
Calcutta	40.00	48.00
Madras	30.00	39.00
Gin g elly Oil		
Delhi	30.00	35.50
Madras	24.50	27.00
Gandhinagar	24.00	35.00

PAUSA 12,1912 (SAKA) Written Answers 494

(Rs. Per kg.)

	(115. 1 et kg.)	
Commodity/Centres	As on	
Edible Oils	1.12.1989	2.11.1990
1	2	3
Lucknow	25.00	35.00
Gram		
Delhi	9.75	10.00
Bombay	12.00	12.00
Ma dras	10.00	10.50
Lucknow	9.90	9.00
Arhar		
Delhi	10.00	15.50
Bombay	12.00	18.00
Madras	11.00	14.50
Lucknow	11.00	18.00
Moong		
Delhi	11.00	12.00
Bombay	13.00	12.00
Madras	11.00	10.50
Lucknow	12.00	13.00
Masoor		
Delhi	10.00	10.50
Bombay	11.00	12.00
Madras	11.00	10.00
Lucknow	9.00	11.00

(Rs. Per kg.)

Commodity/Centres	As on	
Edible Oils	1.12.1989	2.11.1990
1	2	3
Urad		
Delhi	12.00	13.00
Bombay	13.00	14.00
Madras	11.00	11.00
Lucknow	12.00	13.50

Source: Directorate of Economics & Statistics, Ministry of Agriculture.

Admission to Repatriates from Gulf

1035. SHRI K. MURALEEDHARAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government have received any complaints from repatriates from Gulf about denial of admission to their children in Kendriya Vidyalaya;
- (b) if so, the steps taken for securing admission of such children;
- (c) whether the Government have received enquiry reports from C. B. S. E. Chairman, Commissioner of Central School and Secretary of Human Resource about the complaint from Kerala; and
 - (d) if so, the details of these reports?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE): (a) and (b). Requests/representation were received from repatriates of Gulf Countries and from the migrant parents of students from J & K State for admission of their wards in Kendriya Vidyalayas and other Government Schools. Consequently instructions were issued by Kendriya Vidyalaya Sangathan for admission of returnee children from Kuwait & Iraq and migrants from Jammu & Kashmir Valley as a special category in the Schools of their choice over and above the class ceiling without insisting on pre-condition of admission-test and production of transfer certificate, accepting declaration on affidavit.

- (c) and (d). A committee comprising of Chairman, CBSE, Commissioner, Kendriya Vidyalaya Sangathan, Joint Secretary, Department of Education, Ministry of Human Resource Development Govt. of India has a meeting with the Minister (Education & Law), Govt. of Kerala and Secretary to the Govt. of Kerala, General Education Deptt. on the problems of the students from Gulf countries. The following decisions were taken:
 - (i) Kendriya Vidyalaya/Central Board of Secondary Education schools may admit/retain excess